

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 19/NCLT/AHM/2018

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018**

Name of the Company: Solvay Specialities India Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|--|--------------------|-----------------------|--------------------|
| 1. | SHRIRAJ R. KHAMBETE for Nanavati Associates | Adv. | Applicant | <i>[Signature]</i> |
| 2. | | | | |

ORDER

Learned Advocate Mr. Shriraj Khambete i/b Nanavati Associates present for Applicant.

At request of learned Counsel for Applicant.

List the matter on 16.02.2018.

[Signature]
MANORAMA KUMARI
MEMBER JUDICIAL

[Signature]
BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 15th day of February, 2018.